

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No. 39-A/2016 (CA 136 of 2013) with TP 39-B/2016(CA 170 of 2013) with TP 39-C/2016
(CA 240 of 2013) with TP 39-D/2016 (CA 269 of 2013) with TP 39 of 2016 (CP 43 of 2013)

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021**

Name of the Company: Kirshna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section: 397-398 of the Companies Act

ORDER

Learned PCS Mr. Dhiren Dave appeared for the Appellant.

Learned PCS Mr. S.K. Jain appeared for R 1 -4 11-12.

Learned PCS for the Respondent is directed to file reply within two weeks by serving an advance copy to the other side.

The report of RoC is awaited.

The matter stands adjourned to 03.03.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 17th day of February, 2021.